

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1456
(TO BE ANSWERED ON THE 4th March 2020)

REGULATORY BODY FOR PRICING OF AIR TICKETS

1456. SHRI P. WILSON

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) Whether any regulatory body will be appointed for checking the exorbitant pricing of air tickets by the airlines and cartel formation in fixing the price of air tickets; and

(b) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (IC) IN THE MINISTRY OF CIVIL AVIATION

(Shri Hardeep Singh Puri)

(a) to (b) : With repeal of Air Corporation Act in March, 1994, the provision of air fare approval was dispensed with by the Government. However, DGCA has set up a Tariff Monitoring Unit that monitors air fares on certain routes selected on random basis to ensure that the airlines do not charge air fares outside the range declared by them. The fare monitoring analysis carried out by DGCA in the recent past has shown that the air fares remained well within the fare bucket uploaded by the airlines on their respective websites.
